

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-4431-JK (LD) of 2026

DATED:- 06 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/4/2026

Dated:- 06 - 04 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 4431-JK(LD) of 2026 dated 06.04.2026.

Sr. No.	CASE No.	Titled	OIC
1	WP(C) No. 713/2024	Mohd Iqbal Gujjar Vs. UT of J&K & Ors.	Gh. Mohd Sheikh, Executive Engineer, PMGSY, Division Ramban
2.	WP(C) No. 492/2024	Joginder Lal Vs. UT of J&K & Ors.	Sh. Sardar Khan, Executive Engineer, PWD(R&B), Division Nagrota,
3.	WP(C) No. 2625/2022	Mohammad Afzal Vs. UT of J&K and Ors.	Sh. Bishan Dass, Executive Engineer, PWD(R&B), Division Division Mahore
4.	WP(C) No. 939/2023	Yash Pal Vs. UT of J&K and Ors.	Sh Jag Mohan, Executive Engineer, PW (R&B) Department, Division R.S. Pura
5.	CCP(S) No. 143/2023 in WPC No. 2174/2021	M/s Guru Nanak Builders Vs. Shailender Kumar (IAS) and Ors.	Bishan Dass, Executive Engineer, PWD (R&B) Division Mahore
6.	CCP(S) No. 29/2026 in WP(C) No. 393/2024	Zia Ul-Haq Versus Kumar Rajiv Ranjan & Ors.	Sh. Anil Mahalotra, Executive Engineer, PMGSY Division Mahore
7.	WP(C) No. 2880/2023	Sajad Shaheen & Ors Vs. UT of J&K and Ors.	Sh. Mohd Iqbal Ganaiee, Executive Engineer, PWD (R&B) Division Banihal,
8.	WP(C) No. 389/2026	Junaid Ahmed Batti Vs. UT of J&K & Ors.	Sh. Zaheer Ahmed, Executive Engineer, PWD(R&B), Division Poonch
9.	WP(C) No.567/2025	Al Buraq Engineering Services through its Proprietor Owais Ahmed Shah Vs. UT of J&K and others.	Sh. Mohd Iqbal Ganaie, Executive Engineer, PWD (R&B) Division Banihal,
10.	WP(C) No. 645/2024	Deepak Singh Vs. UT of J&K and ors.	Mr. Anil Kumar Mehra, Executive Engineer, PWD(R&B), Division Doda,
11.	WP(C) No. 496/2025	M/s A.H. Wani Infratech Pvt. Ltd Vs. UT of J&K and ors.	Mr. Anil Kumar Mehra, Executive Engineer, PMGSY, Division Doda,
12	WP(C) No. 1979/2025	Jamat Ali & Ors. Vs. UT of J&K & Ors.	Sh. Sardar Khan, Executive Engineer, PWD(R&B), Division Nagrota
13	WP(C) No. 603/2026	Inhabitants of Panchayat Mastan Dara Vs UT of J&K and Ors.	Sh. Mohd Javid, Executive Engineer, PW (R&B) Department, Division

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14.	WP(C) No. 769/2026	M/s A H Wani Infratech Pvt. Ltd. Vs UT of J&K and Ors.	Sh. Atta Mohd, Executive Engineer, PMGSY (JKRRDA), Division Udhampur
15	CCP(D) No. 09/2025 in WP(C) No. 56/2017	Sh. Mohd Abdullah Vs Sh. Kumar Rajeev Chowdhary and Ors.	Sh. Parvez Ahmed Malik, Executive Engineer, PWD(R&B) Division Jammu East
16	WP(C) No. 2536/2024	Mohd Khalil Khangil & Ors Vs. UT of J&K and Ors.	Sh. Anil Kumar Mehra, Executive Engineer, PWD(R&B), Special Sub-Division Doda
17	CCP(S) No. 351/2025 in WPC No. 1786/2023	Khurshid Ahmed & Ors. Vs. Bhupinder Kumar (IAS) and Ors.	Mr. Anil Kumar Mehra, Executive Engineer, PWD(R&B), Division Doda,
18.	WP(C) No. 495/2025	M/s A.H. Wani Infratech Pvt. Ltd through its Director Abdul Hafiz Wani Vs. UT of J&K and Ors.	Mr. Mohd Qasim, Executive Engineer, PMGSY, Division Billawar
19.	WPC No. 494/2025	M/s A.H. Wani Infratech Pvt. Ltd Vs. UT of J&K and Ors.	Mr. Atta Mohd, Executive Engineer, PMGSY, Division Udhampur
20.	CCP(S) No. 30/2024 in WPC No. 1873/2023	Qasim Din Vs. Sh. Ashok Kumar kikloo.	Mr. Pervaiz Malik, Executive Engineer, PWD(R&B), Division Jammu East
21.	WP(C) No. 858/2024	Subash Chander Vs. UT of J&K & Ors.	Mr. Mohd Qasim, Executive Engineer, PWD (R&B) Division Billawar
22.	WP(C) No.2188/2024	Mohd Shafi Zargar Vs. UT of J&K & others.	Mr. Mohd Farooq, Executive Engineer, PWD(R&B) Division, Marwah
23.	WP(C) No. 2685/2024	Mohd Saleem Vs. UT of J&K & Ors.	Sh. Mohd Iqbal Ganaie, Executive Engineer, PWD (R&B) Division Banihal,
24.	WPC No. 950/2025	Mohd Iqbal Malik Vs. UT of J&K & Ors.	Sh. Mohd Iqbal Ganaie, Executive Engineer, PWD (R&B) Division Banihal,
25	. WP(C) No.2376/2023	Shabir Ahmed and others Vs. UT of J&K and Ors.	Mr. Anil Kumar Mehra, Executive Engineer, PWD(R&B), Special Sub-Division, Doda
26.	WP(C) No.740/2026	M/s Buildwell Construction Co. Vs. UT of J&K and Ors.	Mr. Neeraj Vaid, Executive Engineer, PWD (R&B), Division Ramnagar
27.	CCP(S) No. 77/2026 in WP(C) No. 1417/2022	Tariq Ahmed Wani Vs Sh. Anil Kumar Singh & Ors.	Sh. Pawan Kumar, Executive Engineer,

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			PWD(R&B), Division Reasi
28.	WP(C) No. 3108/2025	Abdullah Vs. UT of J&K & Ors.	Mr. Sham Lal, Executive Engineer, PWD (R&B), Division Thathri
29.	WPC No. 496/2023	Sanjay Kumar Vs. UT of J&K and Ors.	Sh. Sarwar Mehmood, Executive Engineer, PWD(R&B), Division Nowshera
30.	WP(C) No.2019/2022	Mohd Shabir Vs. UT of J&K & Ors.	Sh. Zaheer Ahmed, Executive Engineer, PWD (R&B), Division Poonch
31.	WPC No.2061/2023	Sikander Pal Vs. UT of J&K and Ors.	Sh. Sanjeev Sharma, Executive Engineer, PWD(R&B), Division Khour,
32.	WP(C) No.1418/2025	Sanjay Kumar Vs. UT of J&K & Ors.	Mr. Anil Kumar Mehra, Executive Engineer, PWD(R&B) Division Doda,
33.	WP(C) No. 1953/2023	Rajinder Singh Vs. UT of J&K & Ors.	Sh. Bishan Dass, Executive Engineer, PW (R&B) Department, Division Mahore
34.	WP(C) No. 462/2026	Krishan Kumar & Ors. Vs. UT of J&K & Ors.	Sh. Sunil Kumar Thusoo, Executive Engineer, PWD(R&B), Division Udhampur
35.	CM (M) No. 71/2025	Javed Iqbal Ahangar Vs.UT ofJ&K and Ors.	Sh. Shamas Din, Executive Engineer, PW (R&B) Department, Division Kishtwar
36.	WP(C) No. 1848/2025	Ms TBA Infrastructure (P) Ltd & Ors V/S UT of J&K And Others	Sandeep Gupta, Executive Engineer, PWD (R&B) Division Bakshinagar, Jammu
37	WPC No. 447/2026	Capital General Agencies V/S UT of J&K And Others	Er. Imran Khan Executive Engineer, Machinery Division, Jammu.
38	TA No. 3552/2020 in SWP No. 1650/2016	Dev Raj V/s UT of J&K And Others	Er. Syed Izhar Ahmed, Executive Engineer, DIQC
39	Arb Petition No. 40/2023	M/s Walia Construction Company V/s UT of J&K And Others.	Er. Rohit Gupta Executive Engineer, R&B Division Kathua
40	WPC No. 81/2022	Roshan Lal V/s UT of J&K & Ors.	Er. Rakesh Kumar Executive Engineer, R&B Division Samba.
41	WPC No. 643/2023	M/S Banday Trading Co. V/s Union Territory of J&K and others	Er. Zubair Ahmad Dar, Executive Engineer, R&B Division, Budgam,

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